

ORISSA HIGH COURT**FILING REPORT AS ON :02/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000033/2023	M/S. KALINGA COMMERCIAL CORPORATION LTD. VS M/S. STEEL AUTHORITY OF INDIA	AMRITA PANDA VS	// (//
2	BLAPL/0004885/2023	TUKUNA CHARAN JENA VS STATE OF ODISHA	GIRIDHARI SINGH VS	BONTH /148 /2021 FTSC, BHADRAK(Bhadrak) ST/000010/2022
3	BLAPL/0004886/2023	GOBINDA BEHERA VS STATE OF ODISHA	PRAVASH CH JENA VS	/ /0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/000009/2023
4	BLAPL/0004887/2023	SATIMAN @ SATMAN DWIVEDI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	KESINGA /211 /2022 SPECIAL JUDGE,BHAWANIPATNA(Kalahandi) Spl/000031/2022
5	BLAPL/0004888/2023	RAJU @ RAJESH KHATUA VS STATE OF ODISHA	ASHOK JENA VS	JAGATPUR /488 /2022 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0003106/2022
6	BLAPL/0004889/2023	LACHHMAN SINGH@ BEDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	SUBALAYA /135 /2021 DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonepur) ST/000014/2023
7	BLAPL/0004890/2023	SARANGA GAJENDRA VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	JATNI P.S. /137 /2014 A.D.J.,BHUBANESWAR(Khordha) CT/000066/2023
8	BLAPL/0004891/2023	DEBENDRA KINCHAI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /114 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000141/2022
9	BLAPL/0004892/2023	SK. SOYAB VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	KHURDA MODEL /225 /2023 S.D.J.M.,KHURDA(Khordha) GR/0000339/2023
10	BLAPL/0004893/2023	TIPA TRATKA @ TRATAKA VS STATE OF ODISHA	SK. ZAFARULLA VS	CHANDRAPUR /22 /2023 A.D.J., GUNUPUR(Rayagada) TR/000059/2023
11	BLAPL/0004894/2023	JAIADHAR MALLIK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	ALAKUNDA /44 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0000730/2023

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12	BLAPL/0004895/2023	BIRAJ LAKRA VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /90 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000075/2021
13	BLAPL/0004896/2023	AMAN SHARMA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /28 /2023 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000107/2023
14	BLAPL/0004897/2023	DON @ RAJESH KUMAR BEHURIA VS STATE OF ODISHA	DALIRANI BEHURAY VS	BARI /225 /2022 S.D.J.M.,JAJPUR(Jajapur) CT/0001596/2022
15	BLAPL/0004898/2023	MD. MOBIN VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH TOWN /289 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000143/2022
16	BLAPL/0004899/2023	SAGAR @ ANSUMAN SAGAR KUMAR APAT VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIMAPADA /254 /2022 J.M.F.C.,NIMAPARA(Puri) GR/0000702/2022
17	BLAPL/0004900/2023	SAINUR MOLLA VS STATE OF ODISHA	PITAMBAR JENA VS	// SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000047/2022
18	BLAPL/0004901/2023	ANIRUDHA KUMAR BHUYAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// () //
19	BLAPL/0004902/2023	GAGAN SATAPATHY VS STATE OF ODISHA	AJIT KUMAR PANDA VS	KHURDA MODEL /153 /2023 () //
20	BLAPL/0004903/2023	SATYARANJAN SAMANTARAY @ SIBU VS STATE OF ODISHA	AJIT KUMAR PANDA VS	KHURDA MODEL /153 /2023 () //
21	BLAPL/0004904/2023	GULAM NABI @ NOBI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANAMUNDA /98 /2022 () //
22	BLAPL/0004905/2023	JOSEPH PANI @ TULU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ADVA /129 /2020 () //
23	BLAPL/0004906/2023	GULU @ SALYA KANHAR	AMITAV TRIPATHY	NAYAGARH /45 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004907/2023	NARAYAN PRADHAN	JUGALA KISHORE PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004908/2023	AMINUR MOLLA	PITAMBAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004909/2023	DAVID KANDULANA	JAGABANDHU SAHU	JHARSUGUDA /674 /2018
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004910/2023	KUNA PATRO@PATRA	CHHABI BEHERA	ADVA /41 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004911/2023	SEKH FARID	AMITAV TRIPATHY	KHANDAPARA /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004912/2023	CHIRANJIT BISWAS	RAJIB LOCHAN PATTNAIK	PODIA PS /13 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004913/2023	SAGAR BISWAL	ASIT KUMAR JENA	BALICHANDRAPUR /424 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004914/2023	SK. ATAULLA @ ABDUL	ASIT KUMAR JENA	KHURDA ROAD G.R.P.S. /26 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004915/2023	KRUSHNA PANGI	ASIT KUMAR JENA	MATHILI /158 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004916/2023	RAMA MURMU@RAMA MARANDI	DIPAK RANJAN MISHRA	JHARPOKHARIA /251 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004917/2023	AMIR HANTALA	T.NARAYAN MURTY	JEYPORE MAHILA /37 /2023
		VS	VS	()

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35	BLAPL/0004918/2023	STATE OF ODISHA SAHADEV NAYAK VS	AMITAV TRIPATHY VS	// SARANAKUL /67 /2023 ()
36	BLAPL/0004919/2023	STATE OF ODISHA MIKU@PRASANTA PATRA VS	DIPAK RANJAN MISHRA VS	// KULIANA /177 /2022 ()
37	BLAPL/0004920/2023	STATE OF ODISHA NIRANJAN SAHOO VS	SRINIBAS SAHOO VS	// JAJPUR TOWN /125 /2023 ()
38	BLAPL/0004921/2023	STATE OF ODISHA PRADEEP KUMAR BISWAL @ PRADEEP BISWAL VS	BASANTA KUMAR DAS VS	// DHUSURI /259 /2022 ()
39	BLAPL/0004922/2023	STATE OF ODISHA PAPU@GALUA@SNTOSH KUMAR MOHAPATRA VS	SAMBEET PATTANAYAK VS	// DEOGARH /152 /2007 ()
40	BLAPL/0004923/2023	STATE OF ODISHA SUMIT RANA VS	SURYAKANTA DWIBEDI VS	// //0 ()
41	BLAPL/0004924/2023	STATE OF ODISHA RUKSANA BIBI VS	AMULYA RATNA PANDA VS	// JALESWAR /341 /2021 ()
42	BLAPL/0004925/2023	STATE OF ODISHA RAMESHWAR SAHOO VS	JIBANANANDA MOHANTY VS	// KOREI /78 /2023 ()
43	BLAPL/0004926/2023	STATE OF ODISHA BASUDEV PARIDA VS	SATYA RANJAN MULIA VS	// //0 ()
44	BLAPL/0004927/2023	STATE OF ODISHA KARUNA NAIK VS	RAJJEET ROY VS	// BOLANGIR SADAR /115 /2023 ()
45	BLAPL/0004928/2023	STATE OF ODISHA JOSEPH PANI@TULU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// ADVA /124 /2020 () //

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46	BLAPL/0004929/2023	PAPUNI@SUDARSAN JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /67 /2023 () //
47	BLAPL/0004930/2023	SHAKTINATH GANGULY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //
48	BLAPL/0004931/2023	MAHENDRA BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DASPALLA /242 /2022 () //
49	BLAPL/0004932/2023	SUBODHA KUMAR PARIDA VS STATE OF ODISHA	R.K.SAMANTASINGHAR VS	EOW,BHUBANESWAR /7 /2023 () //
50	BLAPL/0004933/2023	BABUNA @ RAKESH NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /137 /2023 () //
51	BLAPL/0004934/2023	BIMAL KUMAR GOPAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	JUNAGARH /40 /2023 () //
52	BLAPL/0004935/2023	SANJAY RAITA VS STATE OF ODISHA	SUSANT KR. PANIGRAHY VS	/ /0 () //
53	BLAPL/0004936/2023	RUPDHAR DUNDKIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	KOKSARA /296 /2022 () //
54	BLAPL/0004937/2023	MANAS RANJAN GOPAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	JUNAGARH /40 /2023 () //
55	BLAPL/0004938/2023	JITU SA VS STATE OF ODISHA	SIDHARTHA DAS VS	BOLANGIR SADAR /115 /2023 () //
56	BLAPL/0004939/2023	MAHESWAR PANDA @ SUMAN VS STATE OF ODISHA	NIRANJAN LENKA VS	NIALI /44 /2023 () //
57	BLAPL/0004940/2023	BALAKRISHNA KARADA	SRIKANTA MAHUNTA	PADMAPUR /103 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004941/2023	TERA@SUSHANT BEHERA	PRAKASH KUMAR BEURA	BANKI /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004942/2023	DHRUBA MONDAL	SHUBHENDU KUMAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004943/2023	KARNA@KARAN BAG	SEPHALEE DAS	KHARIAR /271 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004944/2023	BIBHISAN BHOI	AMIT PRASAD BOSE	LARAMBA /49 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004945/2023	PINTU@PINTA LENKA	HRUDANANDA MOHAPATRA	GOP /133 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004946/2023	RABINDRA BARIK	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0004947/2023	PRADEEP SATYABRAT MAHARANA @ PRADEEP @ SARAT DAS @ MAHARANA	SARAT DAS @ MAHARANA	CHANDRASEKHARPUR /131 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0004948/2023	PRAVAT KUMAR SAHOO @ PRAVAT	UMA CHARAN MISHRA	NAYAPALLI P.S. /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0004949/2023	AKHUJA @ SARAT DAS	JAYADEBA BEHERA	TIHIDI /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000354/2023	BISMITA DAS	ADV	/ /
		VS	VS	()
		STATE OF ODISHA		//
68	CMP/0000502/2023	SANKAR CHANDRA SANA	MAHESWAR MOHANTY	/ /
		VS	VS	()

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69	CMP/0000503/2023	NARAYAN RABIDAS MAHILA VIKASH, NUAPADA VS	HIMANSHU BHUSAN DASH VS	// // ()
70	CMP/0000504/2023	PRASANTA KUMAR JOSHI AMULYA KUMAR DAS VS	BIRAJA PRASANNA DAS VS	// // ()
71	CMP/0000505/2023	KILAMSETTY SURESH PRANAKRUSHNA PRADHAN VS	JYOTIRMAY GUPTA VS	// // ()
72	CMP/0000506/2023	SITARAM PRADHAN SATYEN RANA VS	BRAHMANANDA TRIPATHY VS	// // ()
73	CMP/0000507/2023	TILOTAMMA SAHOO BIJAYA KUMAR SATAPATHY @ PUROHIT VS	SANTOSH KUMAR SAMANTARAYA VS	// // ()
74	CONTC/0003035/2023	PRATIBHA PUROHIT DEBABRATA ACHARYA VS	ADV. VS	// // ()
75	CONTC/0003036/2023	SAMRAT GOUDA, IFS PURNA CHANDRA BEHERA VS	ADV VS	// // ()
76	CONTC/0003037/2023	SWATI SANKALPA SAHOO, TAHASILDAR, BARANGA NARAYAN DASH VS	ADV VS	// // ()
77	CONTC/0003038/2023	STATE OF ODISHA SAROJINI PATRA VS	PRAMOD KUMAR SAHOO VS	// // ()
78	CONTC/0003039/2023	NISHA GOENKA SUJATA KHANDAYATRAY VS	ADV. VS	// // ()
79	CONTC/0003040/2023	AJAY KUMAR BHALLA, SECY.,MINISTRY OF HOME AFFAIRS, NEW DELHI DHANIRAM MAJHI VS	ADV. VS	// // ()
		CHANCHAL RANA, IAS		//

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80	CONTC/0003041/2023	NARENDRA CHANDRA BEHERA VS	ADV. VS	// 0
81	CONTC/0003042/2023	PRADIPTA MOHAPATRA, CHAIRMAN, ORISSA FOREST DEVELOPMENT CORP. LTD., BBSR MAHADEV MAHAPATRA VS	ADV. VS	// 0
82	CONTC/0003043/2023	SIBA MALLICK, TAHASILDAR, SALIPUR, CUTTACK SANJEEB KUMAR SAHU VS	ADV. VS	// 0
83	CONTC/0003044/2023	SWADHA DEV SINGH, IAS ASHOK KUMAR KAR VS	ADV VS	// 0
84	CONTC/0003045/2023	BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT. MADHUSMITA KAR VS	DR. JITENDRA KUMAR LENKA VS	// 0
85	CONTC/0003046/2023	ASWATHY S, IAS PRAMOD KUMAR BEHERA VS	DR. JITENDRA KUMAR LENKA VS	// 0
86	CONTC/0003047/2023	ASWATHY S., I.A.S. TAPAS KUMAR ROUT VS	ADV. VS	// 0
87	CONTC/0003048/2023	SANJAY KUMAR SINGH, PRINCIPAL SECY. TO GOVT., RURAL WORKS DEPT., BBSR NIBEDITA DAS VS	DR. JITENDRA KUMAR LENKA VS	// 0
88	CONTC/0003049/2023	ASWATHY S, I.A.S. GIRISH CHANDRA BEHERA VS	DR. JITENDRA KUMAR LENKA VS	// 0
89	CONTC/0003050/2023	ASWATHY S., I.A.S. NARAYAN CHANDRA DHALASAMANT VS	ABAKASH NANDA VS	// 0
90	CONTC/0003051/2023	KHITISH BEHERA, TAHASILDAR, CUTTACK LAXMI NARAYAN MOHANTY VS	ADV. VS	// 0
91	CONTC/0003052/2023	I.I.C., KUMBHARPARA PS, PURI DURYODHAN SAHOO	ADV	//

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		VS	VS	0
		CHAKRAVARTI SINGH RATHORE, I.A.S.		//
92	CONTC/0003053/2023	KARTIK CHANDRA DAS	ADV	//
		VS	VS	0
		DEBI PRASAD ROUT, EXECUTIVE OFFICER, BHADRAK MUNICIPALITY		//
93	CONTC/0003054/2023	KARTIKA CHANDRA DAS	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASILDAR, BHADRAK		//
94	CONTC/0003055/2023	ODISHA HANDLOOM HOUSE, PURI	ADV	//
		VS	VS	0
		SAMARTH VERMA, I.A.S.		//
95	CONTC/0003056/2023	RAGHUNATH MAHALIK	ABHAY KHANDELWAL	//
		VS	VS	0
		DATTATRAYA BHAUSAHEB SHINDE, I.A.S.		//
96	CONTC/0003057/2023	ROJALI PARIDA	ADV	//
		VS	VS	0
		BASANTA KUMAR SINGHA, SUPERINTENDENT OF POST OFFICES, BARIPADA		//
97	CONTC/0003058/2023	PRASANA KUMAR MAHAPATRA	ADV.	//
		VS	VS	0
		ASWATHI S, IAS		//
98	CONTC/0003059/2023	GOPAL CHANDRA BHOI	ADV.	//
		VS	VS	0
		ASWATHI S, IAS		//
99	CONTC/0003060/2023	AMULYA KUMAR GARNAYAK	AMIT PRASAD BOSE	//
		VS	VS	0
		S.PRAVEEN KUMAR, I.P.S.		//
100	CONTC/0003061/2023	TANKADHAR NAG	ADV.	//
		VS	VS	0
		ANU GARG, IAS		//
101	CONTC/0003062/2023	SATYAPRIYA PANDA	SAROJ KUMAR MISHRA	//
		VS	VS	0
		ASWATHY S, SECY., S AND ME DEPT.		//
102	CONTC/0003063/2023	LAKSHMAN DASH	SAROJ KUMAR MISHRA	//
		VS	VS	0

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103	CONTC/0003064/2023	ASWATHY S, SECY., S AND ME DEPT DAULAT AMAT VS	SAROJ KUMAR MISHRA VS	// // ()
104	CONTC/0003065/2023	ASWATHY S, SECY., S AND ME DEPT. KUNTALINEE AMAT VS	SAROJ KUMAR MISHRA VS	// // ()
105	CONTC/0003066/2023	ASWATHY S, SECY., S AND ME DEPT. GOPAL CHANDRA SAHU VS	ADV. VS	// // ()
106	CRLA/0000491/2023	R. VINEEL KRISHNA, I.A.S. LALMOHAN TIRIA VS	BIJAYA KUMAR BEHERA (1) VS	// BADAMPAHAD /78 /2020 ()
107	CRLA/0000492/2023	STATE OF ODISHA BHAGABAN PRADHAN VS	SAMARENDRA BAHADUR VS	// CHARMAL /17 /2023 ()
108	CRLA/0000493/2023	STATE OF ODISHA RAJESH SARAKA VS	MOHENDRA KUMAR MOHAPATRO VS	// CHANDILI /79 /2019 ()
109	CRLA/0000494/2023	STATE OF ODISHA PABITRA SETHI VS	JYOTIRMAYA SAHOO VS	// GANGAPUR (ASKA) /151 /2017 ()
110	CRLA/0000495/2023	STATE OF ODISHA KALIA NAIK VS	BIJAYA KUMAR RAGADA VS	// BURLA /525 /2022 ()
111	CRLA/0000496/2023	STATE OF ODISHA AHIRAJ NAYAK @ RAGHUNATH NAYAK VS	KABIRAJ PRADHAN VS	// JATNI P.S. /24 /2016 ()
112	CRLA/0000497/2023	STATE OF ODISHA KHASIRAM MEHER VS	AMIT PRASAD BOSE VS	// LATHOR /29 /2023 ()
113	CRLA/0000498/2023	STATE OF ODISHA GODDA PURTY VS	GYANENDRA CHANDRA SWAIN VS	// BELPAHAR /13 /2014 ()
		STATE OF ODISHA		//

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114	CRLMA/0000138/2023	SHAIK ABDULLA VS STATE OF ODISHA	MAHENDRA KUMAR SATAPATHY VS	//0 () //
115	CRLMA/0000139/2023	KRUSHNA CHANDRA PANIGRAHY @ KRUSHNA CHANDEK PANIGRAHI VS STATE OF ODISHA	SHRIK PANIGRAHI VS	BAIDYANATHPUR /243 /2022 () //
116	CRLMA/0000140/2023	MANASI SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALIPATNA /322 /2020 () //
117	CRLMC/0002173/2023	DR. GUNANIDHI NAIK VS STATE OF ODISHA	S.K.MISHRA VS	KOMNA PS /164 /2013 () //
118	CRLMC/0002174/2023	JYOTI PRAKASH MOHANTY VS M/S. SIDHARTHA AND GAUTAM	PRAVASH CHANDRA JENA VS	//0 () //
119	CRLMC/0002175/2023	GOLEKHA MALIK VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	PATTAMUNDAI RURAL PS /122 /2023 () //
120	CRLMC/0002176/2023	SARBESWAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BASELI SAHI PS /198 /2020 S.D.J.M.,PURI(Puri) GR/0000285/2020
121	CRLMC/0002177/2023	PRADYUMNA KUMAR TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	ROURKELA VIGILANCE /5 /2023 () //
122	CRLMC/0002178/2023	DHANESWAR NAYAK VS STATE OF ODISHA	PITAMBAR JENA VS	DORAGUDA PS /20 /2020 () //
123	CRLMC/0002179/2023	LABAPANI PANIGRAHI@LABA PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /24 /2019 () //
124	CRLMC/0002180/2023	KALIA KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /250 /2017 () //
125	CRLMC/0002181/2023	BANSIDHAR PAIKRAY	AMITAV TRIPATHY	JANKIA P.S. /97 /2023

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		VS	VS	()
126	CRLMC/0002182/2023	STATE OF ODISHA ARABINDA NAIK	SATYABRATA PANDA	// NAKTIDEUL /9 /2012
		VS	VS	()
127	CRLMC/0002183/2023	STATE OF ODISHA PRATIVA JENA	MANOJ KUMAR PANDA	// /775 /2022
		VS	VS	()
128	CRLMC/0002184/2023	STATE OF ODISHA MITAN GURU@MITU	AMLAN SHAKTI PAUL	// KHURDA P.S. /380 /2022
		VS	VS	()
129	CRLMC/0002185/2023	STATE OF ODISHA KANHA SENAPATI @ PRASANA SENAPATI	DEBA KUMAR RATH	// BHARATPUR PS /65 /2023
		VS	VS	()
130	CRLMC/0002186/2023	STATE OF ODISHA SNEHALATA DASH	MOHENDRA KUMAR MOHAPATRO	// KORAPUT VIGILANCE /35 /2009
		VS	VS	()
131	CRLMC/0002187/2023	STATE OF ODISHA(VIG.) SIBA @ SIBANANDA PASAYAT	BIKRAM CHANDRA GHADEI	// BURLA /601 /2020
		VS	VS	()
132	CRLMC/0002188/2023	STATE OF ODISHA SUBHADRA DALEI	UMAKANTA SAHOO	// KHANDAPARA /116 /2022
		VS	VS	()
133	CRLMP/0000856/2023	STATE OF ODISHA NAMITA BARDHAN	S.S.RAY-2	// / /0
		VS	VS	()
134	CRLMP/0000857/2023	STATE OF ODISHA MAMATA MOHANTY	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
135	CRLMP/0000858/2023	STATE OF ODISHA MADHUSMITA PANDA @ PUJA	GAGAN BIHARI SINGH	// / /0
		VS	VS	()
136	CRLMP/0000859/2023	STATE OF ODISHA SUDARSAN BEHERA	PITAMBAR JENA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0000860/2023	STATE OF ODISHA SANTOSINI DAS @ PATTNAIK VS	PRAVAT KUMAR NAYAK VS	// /0 ()
138	CRLMP/0000861/2023	STATE OF ODISHA SANJAY KUMAR SINGH VS	LINGARAJ SARANGI VS	// /0 ()
139	CRLMP/0000862/2023	STATE OF ODISHA BILASINI NAIK VS	KALPANA NAYAK VS	// /0 ()
140	CRLMP/0000863/2023	SUPERINTENDENT OF POLICE, NAYAGARH RADHASHYAM MAHARI VS	SANKARACHARYA CHOUDHURY VS	// /0 ()
141	CRLMP/0000864/2023	STATE OF ODISHA KANAKALATA BEHERA VS	SATYABRATA MOHANTY VS	// /0 ()
142	CRLMP/0000865/2023	SUPERINTENDENT OF POLICE, BHADRAK SUMANTA BEHERA VS	KABIRAJ PRADHAN VS	// /0 ()
143	CRLMP/0000866/2023	STATE OF ODISHA URMILA PATRA VS	MANOJ KUMAR MOHANTY VS	// /0 ()
144	CRLMP/0000867/2023	STATE OF ODISHA SONATA DAS VS	PRATIK NAYAK VS	// /0 ()
145	CRLMP/0000868/2023	STATE OF ODISHA SANDEEP JENA VS	KALPATARU MISHRA VS	// /0 ()
146	CRLMP/0000869/2023	STATE OF ODISHA SASMITA BEHERA VS	PRAMODA KUMAR MISHRA VS	// /0 ()
147	CRLMP/0000870/2023	STATE OF ODISHA AMRIT RAJ MOHANTY VS	PRAVASHA PUJAREE PARIDA VS	// /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0000871/2023	BIRANCHI NARAYAN RATH VS SATYA NARAYAN BEHERA	PRAVASHA PUJAREE PARIDA VS	//0 ()
149	CRLREV/0000224/2023	K. CHINA RAO VS SUSANTO KUMAR DIGAL	RAJ KISHORE POLAI VS	//0 ()
150	CRLREV/0000225/2023	K. CHINA RAO VS SUSANTO KUMAR DIGAL	RAJ KISHORE POLAI VS	//0 ()
151	CRLREV/0000226/2023	M/S.JINDAL INDIA THERMAL POWER LTD VS M/S.QUARTZ INFRA AND ENGINEERING PVT. LTD	ASIT KUMAR DASH VS	//0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) ICC/0000033/2017
152	CRLREV/0000227/2023	TAREQUE AHMED VS STATE OF ODISHA	BANSHIDHAR BAUG VS	S.P.(CID-CRL),CUTTACK /68 /2012 A.D.J.,BALASORE(Baleshwar) ST/0000327/2016
153	CRLREV/0000228/2023	TUSHAR JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 ()
154	CRLREV/0000229/2023	SATYARAM MALLIK @ ANDHA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	MARINE CHUDAMANI /16 /2023 ()
155	CRLREV/0000230/2023	DIPAK PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 ()
156	CRLREV/0000231/2023	SATYA PRAKASH PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PADMAPUR /45 /2008 ()
157	JCRLA/0000037/2023	BABULA BHOLA VS STATE OF ODISHA	ADV. VS	TARASINGI /7 /2016 ()
158	JCRLA/0000038/2023	GANDHI @ MADHAB PRADHAN VS STATE OF ODISHA	ADV. VS	PURUSHOTTAMPUR /127 /2019 ()
159	JCRLA/0000039/2023	MOCHIRAM NAHAK	ADV.	ASKA /413 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	JCRLA/0000040/2023	CHAKRADHAR NAG @ HRUDA	ADV.	GOLAMUNDA /29 /2018
		VS	VS	()
		STATE OF ODISHA		//
161	JCRLA/0000041/2023	LILU MAJHI	ADV.	/247 /2017
		VS	VS	()
		STATE OF ODISHA		//
162	JCRLA/0000042/2023	NAVADITYA BAG	ADV.	NARLA /20 /2018
		VS	VS	()
		STATE OF ODISHA		//
163	JCRLA/0000043/2023	TEKERA MAJHI	ADV.	BISWANATHPUR /56 /2018
		VS	VS	()
		STATE OF ODISHA		//
164	JCRLA/0000044/2023	ANANGA NAYAK	ADV.	G.UDAYAGIRI /78 /2020
		VS	VS	()
		STATE OF ODISHA		//
165	JCRLA/0000045/2023	BASEER SHAH	ADV.	PHIRINGIA /15 /2019
		VS	VS	()
		STATE OF ODISHA		//
166	JCRLA/0000046/2023	LITU @ GANESH BEHERADALAI	ADV.	BAMUNIGAM /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
167	JCRLA/0000047/2023	SRIKANTA PARIDA @ SUKANTA	ADV.	MAHILA P.S.(BBSR) /456 /2012
		VS	VS	()
		STATE OF ODISHA		//
168	JCRLA/0000048/2023	JALADHAR MAHANAND	ADV.	TAISARA /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	MACA/0000420/2023	M/S. ICICI LOMBARD, G.I.CO. LTD.	G.P DUTTA	//
		VS	VS	()
		RAMESH CHANDRA SAHU		//
170	MACA/0000421/2023	NATIONAL INSURANCE CO. LTD.	G.P DUTTA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MACA/0000422/2023	KESHAB CHANDRA SHADANGI M/S. NEW INDIA ASSURANCE LTD. VS RASHMI MOHANTY	G.P DUTTA VS	// // 0 //
172	MATA/0000149/2023	PURNA CHANDRA PADHAN VS SUJATA PADHAN	JAGABANDHU SAHU VS	// 0 //
173	RSA/0000170/2023	GANDHI JAYANTI TIPIRIA VS CHANDAN PATRA	BIKRAM PRATAP DAS VS	// 0 //
174	RSA/0000171/2023	PATITAPABAN KHANDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
175	RVWPET/0000162/2023	KISHORI MOHANTY VS STATE OF ODISHA	ADV. VS	// 0 //
176	STREV/0000016/2023	M/S MAA ANNAPURNA STORE VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
177	STREV/0000017/2023	M/S. A.V. THOMAS AND CO. VS STATE OF ODISHA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
178	TRP(C)/0000165/2023	SUJIT KUMAR MOHANTY VS SUBHAJANI MOHANTY	RAJIB LOCHAN PATTNAIK VS	// 0 //
179	TRPCRL/0000041/2023	SUJIT KUMAR MOHANTY VS SUBHAJANI MOHANTY	RAJIB LOCHAN PATTNAIK VS	/403 /2022 0 //
180	WA/0000894/2023	STATE OF ODISHA VS GAGAN BIHARI MOHANTY	GAJENDRANATH ROUT,A.S.C VS	// 0 //
181	WA/0000895/2023	COMMISSIONER,CUTTACK MUNICIPAL CORPORATION VS SK. NIZAM	DEBASIS NAYAK VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0000896/2023	STATE OF ODISHA VS DILU MOHAN BHOI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
183	WA/0000897/2023	STATE OF ODISHA VS ANITA SINHA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
184	WA/0000898/2023	STATE OF ODISHA VS RASMI RANJAN MOHAPATRA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
185	WA/0000899/2023	STATE OF ODISHA VS ANUPAMA MAHANTA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
186	WA/0000900/2023	MAMATA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
187	WA/0000901/2023	STATE OF ODISHA VS DR. SANJIB KUMAR PANDA	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
188	WA/0000902/2023	STATE OF ODISHA VS SWADESH DAS	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
189	WA/0000903/2023	STATE OF ODISHA VS DR. JATINDRA PRASAD PADHI	MANOJA KUMAR KHUNTIA,A.G.A VS	// 0 //
190	WA/0000904/2023	STATE OF ODISHA VS ATALA BIHARI MOHANTY	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
191	WP(C)/0013806/2023	MALATI PANDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
192	WP(C)/0013807/2023	PRABEEN KUMAR HOTA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
193	WP(C)/0013808/2023	DHANURDHAR CHAMPATIRAY	PRABODHA CHANDRA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0013809/2023	BHAGABAN JENA	SIBA NARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0013810/2023	SARBESWAR SAHOO	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0013811/2023	PURNA CHANDRA BARIK	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0013812/2023	ANAND KUMAR AGRAWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0013813/2023	MANOJA SAHOO	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0013814/2023	ANANDA CHANDRA ROUT	ARJUN CHARAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0013815/2023	SRI ALARNATH DEB BIJE, PURI	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0013816/2023	SURENDRA PADHIARY	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0013817/2023	GOUTAM MAHAPATRA	ARJUNA CHARAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0013818/2023	THE M.C OF SRI SRI NRUSINGHANATH AYURVED COLLEGE AND RESEARCH INSTITUTE, BARGARH	OPEN BRAND RESEARCH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0013819/2023	MANOJA ROUT	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0013820/2023	STATE OF ODISHA AJIT KARMI VS	DURGESH NARAYAN RATH VS	// // 0
206	WP(C)/0013821/2023	STATE OF ODISHA GOUR MOHAN MOHANTA VS	MANOJ KUMAR MOHANTY VS	// // 0
207	WP(C)/0013822/2023	STATE OF ODISHA SUSHANTA ADHA VS	DURGESH NARAYAN RATH VS	// // 0
208	WP(C)/0013823/2023	STATE OF ODISHA NABAGHAN ROUT VS	ARJUN CHARAN BEHERA VS	// // 0
209	WP(C)/0013824/2023	STATE OF ODISHA BIJAYA KUMAR SAHU VS	NISHAT AFREEN VS	// // 0
210	WP(C)/0013825/2023	STATE OF ODISHA SURESH NAIK VS	DURGESH NARAYAN RATH VS	// // 0
211	WP(C)/0013826/2023	STATE OF ODISHA SIMANCHALA SETHY VS	NISHAT AFREEN VS	// // 0
212	WP(C)/0013827/2023	STATE OF ODISHA RAJANIKANTA DESINAYAK VS	NIHAL RATH VS	// // 0
213	WP(C)/0013828/2023	MD, OFDC LTD. BBSR ANIL KUMAR PANDA VS	ARJUN CHARAN BEHERA VS	// // 0
214	WP(C)/0013829/2023	STATE OF ODISHA BHAGABAN KHORA VS	DIPTI RANJAN BHOKTA VS	// // 0
215	WP(C)/0013830/2023	COLLECTOR, KORAPUT PRABIR KUMAR OJHA VS STATE OF ODISHA	NIHAL RATH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0013831/2023	SASMITA NAYAK VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
217	WP(C)/0013832/2023	KIRAN KUMAR PATNAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
218	WP(C)/0013833/2023	JADUNATH MOHANTY VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
219	WP(C)/0013834/2023	PRADEEP NAYAK VS STATE OF ODISHA	GYANA RANJAN PATTNAIK VS	// 0 //
220	WP(C)/0013835/2023	MANORANJAN MAHASUAR VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
221	WP(C)/0013836/2023	SUPRAVA PANDA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
222	WP(C)/0013837/2023	MD. FAHAD ALFAWZI VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
223	WP(C)/0013838/2023	JYOTIMANJARI SARANGI VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
224	WP(C)/0013839/2023	AKASH KUMAR GOCHHAYAT VS SUBHASHREE SAMAL	PRANAYANEE DASMOHAPATRA VS	// 0 //
225	WP(C)/0013840/2023	MAMATAMANJARI MOHANTY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
226	WP(C)/0013841/2023	PRABODH KU. BISWAL VS STATE OF ODISHA	PRATAP CHANDRA CHHINCHANI VS	// 0 //
227	WP(C)/0013842/2023	BHARAT CHARAN BHAULA @ BHOL	PRATAP CHANDRA CHHINCHANI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0013843/2023	RAMANARAYAN MOHANTY	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		CEO, BALASORE BHADRAK CENTRAL CO OPERATIVE BANK LTD., BALASORE		//
229	WP(C)/0013844/2023	SURESH CHANDRA NAYAK	MAHENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0013845/2023	NILA VIDHU KUMAR	AGASTI KANUNGO	//
		VS	VS	0
		UNION OF INDIA		//
231	WP(C)/0013846/2023	GURU CHARAN JENA	ARUN KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0013847/2023	RAMESH CHANDRA SATNAMI	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0013848/2023	RAKESH KUMAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0013849/2023	JITENDRA NAG	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0013850/2023	KAILASH CHANDRA PATNAIK	SADASIVA PATRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0013851/2023	LOKARANJAN MISHRA	BAIDHAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0013852/2023	MANJUKALA MAJHI	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0013853/2023	PHULAMANI SENAPATI	KUNJA SUNDAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0013854/2023	STATE OF ODISHA RANJITA MAJHI VS	DIGAMBARA MISHRA VS	// // 0
240	WP(C)/0013855/2023	STATE OF ODISHA GOPINATH SOY VS	BISWABIHARI MOHANTY VS	// // 0
241	WP(C)/0013856/2023	STATE OF ODISHA TRILOCHAN NAYAK VS	SHASHI BHUSAN JENA VS	// // 0
242	WP(C)/0013857/2023	STATE OF ODISHA ANADI PARUA VS	PABITRA KUMAR NAYAK VS	// // 0
243	WP(C)/0013858/2023	STATE OF ODISHA ASWINEE KUMAR BISWAL VS	SHASHI BHUSAN JENA VS	// // 0
244	WP(C)/0013859/2023	STATE OF ODISHA SANJIT MEHER VS	PABITRA KUMAR NAYAK VS	// // 0
245	WP(C)/0013860/2023	STATE OF ODISHA DUSMANTA MAHAKUDA VS	BISWABIHARI MOHANTY VS	// // 0
246	WP(C)/0013861/2023	STATE OF ODISHA RAMESH CHANDRA PADHY VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
247	WP(C)/0013862/2023	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
248	WP(C)/0013863/2023	STATE OF ODISHA KANAK SINGH VS	SIDHARTH PRASAD DAS VS	// // 0
249	WP(C)/0013864/2023	STATE OF ODISHA PARIKSHIT BARIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0013865/2023	SUBASH CHANDRA PATTANAİK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
251	WP(C)/0013866/2023	GOPHRAN ALLI KHAN VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
252	WP(C)/0013867/2023	KHAGESWAR SAMAL VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
253	WP(C)/0013868/2023	ASWINI KUMAR SAMAL @ ASWINISAMAL VS MINISTRY OF EXTERNAL AFFAIRS, PSP DIV., NEW DELHI	BINI MISHRA VS	// 0 //
254	WP(C)/0013869/2023	ABHAYA KUMAR TRIPATHY VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
255	WP(C)/0013870/2023	AJIT SAHU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
256	WP(C)/0013871/2023	MAITRI DAS VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
257	WP(C)/0013872/2023	PRATIMA PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR PRADHAN VS	// 0 //
258	WP(C)/0013873/2023	MADHABILATA SWAIN VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
259	WP(C)/0013874/2023	PRAMILA PANDA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
260	WP(C)/0013875/2023	SUJIT KUMAR PRADHAN VS DIST. JUDGE, SONEPUR	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
261	WP(C)/0013876/2023	KAILASH CHANDRA NAYAK	NRUSINGHA CHARAN MOHARANA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0013877/2023	STATE OF ODISHA DR.HRUSIKESH LENKA	BISWABIHARI MOHANTY	//
		VS	VS	0
263	WP(C)/0013878/2023	STATE OF ODISHA SANKARSAN HARICHANDAN	PARSURAM DAS	//
		VS	VS	0
264	WP(C)/0013879/2023	STATE OF ODISHA SANTOSH KUMAR SWAIN	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
265	WP(C)/0013880/2023	STATE OF ODISHA BALARAM DAS	PARSURAM DAS	//
		VS	VS	0
266	WP(C)/0013881/2023	STATE OF ODISHA SARBESWAR PATTNAIK	SATYABRATA MOHANTY	//
		VS	VS	0
267	WP(C)/0013882/2023	STATE OF ODISHA SUDHANSHU MOHAPATRA	AMIT PRASAD BOSE	//
		VS	VS	0
268	WP(C)/0013883/2023	STATE OF ODISHA ASWINI KUMAR MOHAPATRA	UMA CHARAN MISHRA	//
		VS	VS	0
269	WP(C)/0013884/2023	STATE OF ODISHA KRUSHNA CHANDRA SETHI	SANGRAMJIT PANDA	//
		VS	VS	0
270	WP(C)/0013885/2023	STATE OF ODISHA NIRAKAR MAHAKUR	KABIR KUMAR JENA	//
		VS	VS	0
271	WP(C)/0013886/2023	STATE OF ODISHA SUMITRA @ SUMAN JAIN	AMIT PRASAD BOSE	//
		VS	VS	0
272	WP(C)/0013887/2023	SANTOSH KUMAR AGRAWAL PRADEEP KUMAR MOHAPATRA	SURESH KUMAR CHOUDHURY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0013888/2023	COMMNR. OF ENDOWMENTS, BBSR KABITA RAY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //
274	WP(C)/0013889/2023	KAILASH BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
275	WP(C)/0013890/2023	NIGAMANANDA MOHANTY VS DIRECTOR, PUBLIC HEALTH ODISHA, BBSR	LAXMIKANTA MOHANTY VS	// 0 //
276	WP(C)/0013891/2023	RANJAN KUMAR PARIDA VS B.M. INDUSIND BANK LTD., JAGATSINGHPUR	GIRIJA SANKAR MOHANTY VS	// 0 //
277	WP(C)/0013892/2023	PURNA CHANDRA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
278	WP(C)/0013893/2023	JAYARAM SWAIN VS STATE OF ODISHA	JNANA RANJAN KAR VS	// 0 //
279	WP(C)/0013894/2023	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
280	WP(C)/0013895/2023	JOGENDRA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
281	WP(C)/0013896/2023	MOHITA KUMARI SINGH VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
282	WP(C)/0013897/2023	HEMANTA KUMAR SAHOO VS STATE OF ODISHA	JNANA RANJAN KAR VS	// 0 //
283	WP(C)/0013898/2023	TULASI SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0013899/2023	MANOJ KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
285	WP(C)/0013900/2023	ALEKHA KUMAR SWAIN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
286	WP(C)/0013901/2023	GITA DEVI VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //
287	WP(C)/0013902/2023	JITANSHU PRIYADARSHAN DASH VS BOARD OF SECONDARY EDUCATION, ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
288	WP(C)/0013903/2023	SANGRAM KISHORE DAS VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
289	WP(C)/0013904/2023	HIMANSHU PRIYADARSHAN DASH VS BOARD OF SECONDARY EDUCATION, ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
290	WP(C)/0013905/2023	BANSIDHAR BEHERA VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
291	WP(C)/0013906/2023	JAMUNA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
292	WP(C)/0013907/2023	M.D. ODISHA STATE CO OPERATIVE BANK LTD., BBSR VS	AKALI PRASAD NANDA VS	// 0 //
293	WP(C)/0013908/2023	DAMODAR SAHOO VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
294	WP(C)/0013909/2023	BAILOCHAN BEURIA VS THE STATE OF ODISHA	PRAKASH KUMAR NAYAK VS	// 0 //
295	WP(C)/0013910/2023	SAKUNTALA MISHRA	TAPAN KUMAR BISWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0013911/2023	MOHAN CHARAN SAHOO	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0013912/2023	JAMBESWAR JENA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0013913/2023	ASHALATA SAHOO	PRAKASH KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0013914/2023	SWARNAPRABHA SAHU	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0013915/2023	SEEMA MOHAPATRA	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		HOUSING AND URBAN DEVELOPMENT DEPT.,BBSR		//
301	WP(C)/0013916/2023	KAILASH CHANDRA MALLICK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0013917/2023	MANOJA KUMAR ROUT	PRAKASH KUMAR NAYAK	//
		VS	VS	0
		THE STATE OF ODISHA		//
303	WP(C)/0013918/2023	PURNAMI KISAN	SIDHESWAR MOHANTY	//
		VS	VS	0
		COLLECTOR, JHARSUGUDA		//
304	WP(C)/0013919/2023	DILIP KUMAR NAYAK	M. BALAKRISHNA RAO	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0013920/2023	DEBASISH SARANGI	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,CUTTACK		//
306	WP(C)/0013921/2023	NASRIN FATMA	PRAKASH KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0013922/2023	THE STATE OF ODISHA CHINTAMANI MISHRA VS	KUNAL KUMAR SWAIN VS	// // ()
308	WP(C)/0013923/2023	STATE OF ODISHA JEEBAN JYOTI JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
309	WP(C)/0013924/2023	STATE OF ODISHA TARANG MALI PANI VS	NIROD KUMAR SAHU VS	// // ()
310	WP(C)/0013925/2023	STATE OF ODISHA K.BUCHI BABU VS	M. BALAKRISHNA RAO VS	// // ()
311	WP(C)/0013926/2023	STATE OF ODISHA SURENDRA SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
312	WP(C)/0013927/2023	STATE OF ODISHA BHAGABAN DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
313	WP(C)/0013928/2023	STATE OF ODISHA PURNAMI KISAN VS	SIDHESWAR MOHANTY VS	// // ()
314	WP(C)/0013929/2023	COLLECTOR, JHARSUGUDA MIRZA ZALIL BAIG VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
315	WP(C)/0013930/2023	STATE OF ODISHA PURNAMI KISAN VS	SIDHESWAR MOHANTY VS	// // ()
316	WP(C)/0013931/2023	COLLECTOR, JHARSUGUDA GADADHAR PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
317	WP(C)/0013932/2023	STATE OF ODISHA NANDA KISHORE SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0013933/2023	AJAYA KUMAR PALEI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
319	WP(C)/0013934/2023	BAIDHAR OJHA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
320	WP(C)/0013935/2023	PRAVAKAR PARIDA VS HOUSING AND URBAN DEVELOPMENT DEPT.,BBSR	KSHIROD KUMAR SAHOO VS	// 0 //
321	WP(C)/0013936/2023	JOGESWAR BEHERA VS COLLECTOR, DEOGARH	BHARAT BHUSAN ROUSTRAY VS	// 0 //
322	WP(C)/0013937/2023	BANISHREE PRADHAN VS ADDL. DIST. MAGISTRATE CUM CERTIFICATE OFFICER, BBSR	MOHIT AGARWAL VS	// 0 //
323	WP(C)/0013938/2023	SANTOSH KUMAR NAYAK VS TATA MOTORS FINANCE LTD.,MUMBAI	BIBHUTI KESHARI BISWAL VS	// 0 //
324	WP(C)/0013939/2023	GOVINDA @ SANATAN BEHERA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
325	WP(C)/0013940/2023	BHAKTA BANDHU BEHERA VS COLLECTOR, DEOGARH	BHARAT BHUSAN ROUSTRAY VS	// 0 //
326	WP(C)/0013941/2023	RABI NARAYAN SAHOO VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
327	WP(C)/0013942/2023	SRIDHAR SAHOO VS GOVT. OF ODISHA	KULADA NANDA DAS VS	// 0 //
328	WP(C)/0013943/2023	RABI NARAYAN SAHOO VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
329	WP(C)/0013944/2023	JAJNESH KUMAR SAHU	UMESH CHANDRA BEHURA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		JOINT COMMNR. OF STATE TAX, GANJAM		//
330	WP(C)/0013945/2023	NIROD KUMAR BEHERA	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
		POWER GRID CORPORATION OF INDIA LTD.		//
331	WP(C)/0013946/2023	GAJENDRA PINGUA	SARADA PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0013947/2023	SHYAMSUNDAR DASH	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0013948/2023	RASMI RANJAN DAS	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., KENDRAPARA		//
334	WP(C)/0013949/2023	SUMIT RANJAN ROUTRAY	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
335	WP(C)/0013950/2023	JAGADISH CHANDRA DAS	RAMESWAR BILAS SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0013951/2023	BIJOYA KRUSHNA NAYAK	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0013952/2023	SULEKHA CHANDRA NAYAK	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0013953/2023	GANGADHAR PANDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0013954/2023	KAMALA KANTA NAYAK	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0013955/2023	ANITA BEHERA	BARADA PRASAD MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0013956/2023	STATE OF ODISHA GOURANGA UPADHYAYA VS	SUSHANTA KUMAR MISHRA VS	// // ()
342	WP(C)/0013957/2023	STATE OF ODISHA HALDHAR MAHANTA VS	AMITAV DAS VS	// // ()
343	WP(C)/0013958/2023	STATE OF ODISHA. DAMODAR MISHRA VS	SUSHANTA KUMAR MISHRA VS	// // ()
344	WP(C)/0013959/2023	STATE OF ODISHA RADHAKRUSHNA PANDA VS	TUSHAR KANTA NAYAK VS	// // ()
345	WP(C)/0013960/2023	STATE OF ODISHA PRAHALLAD PANDA VS	TUSHAR KANTA NAYAK VS	// // ()
346	WP(C)/0013961/2023	STATE OF ODISHA SARAT KUMAR BARIK VS	TUSHAR KANTA NAYAK VS	// // ()
347	WP(C)/0013962/2023	STATE OF ODISHA SASHIREKHA MISHRA VS	BHAGABAN BEHERA VS	// // ()
348	WP(C)/0013963/2023	STATE OF ODISHA ANANTA KUMAR BARIK VS	GOPINATH MISHRA VS	// // ()
349	WP(C)/0013964/2023	COLLECTOR, BALASORE THE MANAGEMENT OF M/S PRASAD INDUSTRIES, BBSR VS	BBSR MYA MISHRA VS	// // ()
350	WP(C)/0013965/2023	PRESIDING OFFICER, LABOUR COURT, BBSR BRAHMANANDA MANGARAJ VS	RABI NARAYAN BEHERA VS	// // ()
351	WP(C)/0013966/2023	STATE OF ODISHA KAMALAKANTA GHOSH VS	SUKANTA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0013967/2023	CHINNI NARESH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
353	WP(C)/0013968/2023	SUKANTI SAHU VS COLLECTOR, PURI	SARAT CHANDRA MEKAP VS	// 0 //
354	WP(C)/0013969/2023	NARAYAN PANDA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
355	WP(C)/0013970/2023	SHYAM SUNDSAR PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR NAYAK (1) VS	// 0 //
356	WP(C)/0013971/2023	BASUDEB BEHERA VS COLLECTOR, PURI	SARAT CHANDRA MEKAP VS	// 0 //
357	WP(C)/0013972/2023	PADMINI RANI SAHOO VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	// 0 //
358	WP(C)/0013973/2023	PADMA CHARAN MALİK VS COLLECTOR, PURI	SARAT CHANDRA MEKAP VS	// 0 //
359	WP(C)/0013974/2023	SATYAPRAKASH DASH VS STATE OF ODISHA	BIJAYA KUMAR PATTANAİK VS	// 0 //
360	WP(C)/0013975/2023	KALANDI SAHU VS COLLECTOR, PURI	SARAT CHANDRA MEKAP VS	// 0 //
361	WP(C)/0013976/2023	GHANASHYAM BEHERA VS COLLECTOR, PURI	SARAT CHANDRA MEKAP VS	// 0 //
362	WP(C)/0013977/2023	PRABHAS CHANDRA DAS VS COLLECTOR, PURI	SARAT CHANDRA MEKAP VS	// 0 //
363	WP(C)/0013978/2023	PABITRA MOHAN HATI	SARAT CHANDRA MEKAP	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0013979/2023	COLLECTOR, PURI CHHABINDRA MOHAPATRA	SARAT CHANDRA MEKAP	//
		VS	VS	0
365	WP(C)/0013980/2023	COLLECTOR, PURI BINODA CHANDRA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
366	WP(C)/0013981/2023	STATE OF ODISHA SANTOSH KUMAR MOHANTY	GANESH PRASAD SAMAL	//
		VS	VS	0
367	WP(C)/0013982/2023	STATE OF ODISHA RABINDRA NATH DAS	GANESH PRASAD SAMAL	//
		VS	VS	0
368	WP(C)/0013983/2023	STATE OF ODISHA SUNDAR ORAM	SURESH KUMAR PANDA	//
		VS	VS	0
369	WP(C)/0013984/2023	STATE OF ODISHA DHIRENDRA DAS	GANESH PRASAD SAMAL	//
		VS	VS	0
370	WP(C)/0013985/2023	STATE OF ODISHA DILLIP KUMAR KHADIA	SURESH KUMAR PANDA	//
		VS	VS	0
371	WP(C)/0013986/2023	STATE OF ODISHA ATAL BIHARI DAS	GANESH PRASAD SAMAL	//
		VS	VS	0
372	WP(C)/0013987/2023	STATE OF ODISHA RAJ KUMAR ORAM	SURESH KUMAR PANDA	//
		VS	VS	0
373	WP(C)/0013988/2023	STATE OF ODISHA HIRANMAYEEE JENA	SHARMISTHA SAMAL	//
		VS	VS	0
374	WP(C)/0013989/2023	STATE OF ODISHA BIJAY KUMAR DAS	GANESH PRASAD SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0013990/2023	STATE OF ODISHA YUDHISTIR BHOI VS	SURESH KUMAR PANDA VS	// // ()
376	WP(C)/0013991/2023	STATE OF ODISHA BILASINI DAS VS	GANESH PRASAD SAMAL VS	// // ()
377	WP(C)/0013992/2023	STATE OF ODISHA PRADEEP KHADIA VS	SURESH KUMAR PANDA VS	// // ()
378	WP(C)/0013993/2023	STATE OF ODISHA PARAMESWAR MAJHI VS	SURESH KUMAR PANDA VS	// // ()
379	WP(C)/0013994/2023	STATE OF ODISHA NATHA KHANDA VS	SURESH KUMAR PANDA VS	// // ()
380	WP(C)/0013995/2023	STATE OF ODISHA ROHIT KUMAR BISWAL VS	MANOJ KUMAR PATI VS	// // ()
381	WP(C)/0013996/2023	STATE OF ODISHA GANESWAR BEHERA VS	SHARMISTHA SAMAL VS	// // ()
382	WP(C)/0013997/2023	STATE OF ODISHA SUKRA KUJUR VS	SURESH KUMAR PANDA VS	// // ()
383	WP(C)/0013998/2023	STATE OF ODISHA AMBIKA PATNAIK VS	SHARMISTHA SAMAL VS	// // ()
384	WP(C)/0013999/2023	STATE OF ODISHA TESKO HOTELS AND MALLS INFRAPROJECTS PVT. VS	INDRANIL KUMAR PRADHAN VS	// // ()
385	WP(C)/0014000/2023	STATE OF ODISHA MITALI MALLA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0014001/2023	GOKULANANDA MESWA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
387	WP(C)/0014002/2023	PRADEEP KUMAR BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
388	WP(C)/0014003/2023	ROHITA KUMAR BEURA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
389	WP(C)/0014004/2023	CHITTA RANJAN MAHALI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
390	WP(C)/0014005/2023	KANDURI CHARAN BARIK VS TAHASILDAR, BANPUR	JASHOBANTA DASH VS	// 0 //
391	WP(C)/0014006/2023	TRINATH NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
392	WP(C)/0014007/2023	RABINDRANATH DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
393	WP(C)/0014008/2023	ABHIMANYU KHANDAYATRAY VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
394	WP(C)/0014009/2023	BHABANI PRASAD UDGATA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
395	WP(C)/0014010/2023	DURGA PRASAD RATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
396	WP(C)/0014011/2023	SUNAKAR MALIK VS PRAMOD KUMAR SAHU	GAGAN BIHARI SINGH VS	// 0 //
397	WP(C)/0014012/2023	KAMALA LOCHAN SAHU	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0014013/2023	SURESH KUMAR PANDA	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0014014/2023	RAJENDRA KUMAR NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0014015/2023	ANANTA KUMAR PATEL	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0014016/2023	JAYANTI BALA BISOYI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0014017/2023	A. BIJOY LAXMI PATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0014018/2023	SWAYAMBHU KUMAR JENA	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0014019/2023	BHAJARAM SAMANTARA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0014020/2023	GAGAN BIHARI BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0014021/2023	PRAHALAD SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0014022/2023	ANANTA KUMAR BEJ	PITAMBAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0014023/2023	SUSAMARANI MOHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0014024/2023	STATE OF ODISHA JAYANTA KUMAR PANDA VS	PITAMBAR PANDA VS	// // 0
410	WP(C)/0014025/2023	STATE OF ODISHA HARESH CHANDRA MUKHARJEE VS	SHARMISTHA SAMAL VS	// // 0
411	WP(C)/0014026/2023	STATE OF ODISHA KHALI PATRO VS	SHARMISTHA SAMAL VS	// // 0
412	WP(C)/0014027/2023	STATE OF ODISHA GANDHARBA PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
413	WP(C)/0014028/2023	STATE OF ODISHA DEBANANDA BEHERA VS	SHARMISTHA SAMAL VS	// // 0
414	WP(C)/0014029/2023	STATE OF ODISHA BAPUJI PANDA VS	SHARMISTHA SAMAL VS	// // 0
415	WP(C)/0014030/2023	STATE OF ODISHA SANTILATA DEVI VS	SHARMISTHA SAMAL VS	// // 0
416	WP(C)/0014031/2023	STATE OF ODISHA PINTU PRADHAN VS	KANANBALA ROY CHOUDHURY VS	// // 0
417	WP(C)/0014032/2023	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // 0
418	WP(C)/0014033/2023	STATE OF ODISHA BHAGYALAXMI PANDA VS	SHARMISTHA SAMAL VS	// // 0
419	WP(C)/0014034/2023	STATE OF ODISHA BIPIN DIGAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0014035/2023	GANGADHAR SAMANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
421	WP(C)/0014036/2023	PRAMOD KUMAR MOHAPATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
422	WP(C)/0014037/2023	HEMANT KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
423	WP(C)/0014038/2023	HARISH CHANDRA PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
424	WP(C)/0014039/2023	SUKANTA PARIDA VS STATE OF ODISHA	DEEPALI MOHAPATRA VS	// 0 //
425	WP(C)/0014040/2023	PARAMANANDA PANIGRAHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
426	WP(C)/0014041/2023	SIDHANTA KUMAR DUTTA VS STATE OF ODISHA	SANJAY KUMAR PANDA VS	// 0 //
427	WP(C)/0014042/2023	NIRMALA DEVI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
428	WP(C)/0014043/2023	NANDKISHOR AGRAWAL VS STATE OF ODISHA	MANOJ KUMAR MISHRA VS	// 0 //
429	WP(C)/0014044/2023	PRASAN KUMAR MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
430	WP(C)/0014045/2023	SWARNALATA PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
431	WP(C)/0014046/2023	KALPANA PATTNAIK	JAYANANDA JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WP(C)/0014047/2023	STATE OF ODISHA SANATANA PATNAIK	NIRANJAN SINGH (1)	//
		VS	VS	()
433	WP(C)/0014048/2023	STATE OF ODISHA JIBARDHAN MENDALI	ASHOK KUMAR PARIDA	//
		VS	VS	()
434	WP(C)/0014049/2023	STATE OF ODISHA GAJANAN MEHER	SATYA NARAYAN MISHRA 4	//
		VS	VS	()
435	WP(C)/0014050/2023	STATE OF ODISHA KSHIRABDHI TANAYA SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	()
436	WP(C)/0014051/2023	STATE OF ODISHA MADHUSMITA SAMANT	JAYDEEP PAL	//
		VS	VS	()
437	WP(C)/0014052/2023	UNION OF INDIA DEBAJANI NAYAK	BISWA PRAKASH DHAL	//
		VS	VS	()
438	WP(C)/0014053/2023	NABAKISHOR KHUNTIA M/S. SAI ENGINEERING	UMESH CHANDRA BEHURA	//
		VS	VS	()
439	WP(C)/0014054/2023	JOINT COMMISSIONER, STATE TAX CT AND ARSS INFRASTRUCTURE PROJECTS LTD., BBSR	GST TERRITORIAL RANGE, ANGUL SAHARANSU SOURAV	//
		VS	VS	()
440	WP(C)/0014055/2023	PUNJAB NATIONAL BANK, NEW DELHI M/S. SAI ENGINEERING	UMESH CHANDRA BEHURA	//
		VS	VS	()
441	WP(C)/0014056/2023	JOINT COMMISSIONER, STATE TAX CT AND M/S. SAI ENGINEERING	GST TERRITORIAL RANGE, ANUGUL UMESH CHANDRA BEHURA	//
		VS	VS	()
442	ABLAPL/0004388/2023	JOINT COMMISSIONER, STATE TAX CT AND RAJ JAISWAL @ RAJ BALLAV JAISWAL	GST TERRITORIAL RANGE, ANUGUL RAVI RAJ JAISWAL	//
		VS	VS	()
				PLANTSITE /134 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0004389/2023	STATE OF ODISHA AMJED ANSARI VS	SUBHASISH SATAPATHY VS	// BADAMPAHAD /2 /2023 ()
444	ABLAPL/0004390/2023	STATE OF ODISHA BANSIDHAR JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /117 /2023 ()
445	ABLAPL/0004391/2023	STATE OF ODISHA PABITRA MOHAN BAHALIA VS	BICHITRA NARAYANA SATAPATHY VS	// PARADEEP LOCK /151 /2023 ()
446	ABLAPL/0004392/2023	STATE OF ODISHA PRAHALLAD PALAI VS	DEBASIS SAHOO VS	// MAHAKALPARA /102 /2023 ()
447	ABLAPL/0004393/2023	STATE OF ODISHA THABIR TAKRI VS	MANORANJAN KHATUA VS	// KAKIRIGUMMA /48 /2018 J.M.F.C.,LAXMIPUR(Koraput)
448	ABLAPL/0004394/2023	STATE OF ODISHA AZAD NAG @ AZAD TOPPO VS	SK. ZAFARULLA VS	ICC/0000004/2020 RAJGANGPUR /198 /2023 ()
449	ABLAPL/0004395/2023	STATE OF ODISHA MANAS GURU VS	BIPLAB P.B. BAHALI VS	// ERASAMA /173 /2023 ()
450	ABLAPL/0004396/2023	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS	SURESH CHANDRA PRADHAN VS	// MAHAKALPARA /119 /2023 ()
451	ABLAPL/0004397/2023	STATE OF ODISHA SUNATAN GURU VS	BHABANI SHANKAR DASPARIDA VS	// BINIKA /169 /2022 ()
452	ABLAPL/0004398/2023	STATE OF ODISHA KANHU CHARAN PRADHAN VS	BHABANI SHANKAR DASPARIDA VS	// KORAPUT TOWN /122 /2023 ()
453	ABLAPL/0004399/2023	STATE OF ODISHA NILADRI JENA VS	UMESH KUMAR LENKA VS	// KAMAKHYANAGAR /411 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0004400/2023	PRAKASH BHUYAN VS STATE OF ODISHA	A.K.SARANGI VS	NIHALPRASAD /161 /2022 () //
455	ABLAPL/0004401/2023	TAPAN KUMAR SWAIN VS STATE OF ODISHA	A.K.SARANGI VS	JAJPUR SADAR /63 /2022 () //
456	ABLAPL/0004402/2023	PRASANT RANA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BADAMBADI /166 /2023 () //
457	ABLAPL/0004403/2023	BISWAMBAR KANHAR VS STATE OF ODISHA(VIG.)	BINAPANI PRADHAN VS	VIGILANCE PS (BERHAMPUR) /45 /2012 () //
458	ABLAPL/0004404/2023	MAMATA SWAIN VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	/ /0 () //
459	ABLAPL/0004405/2023	ARJUNA MOHANTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /243 /2023 () //
460	ABLAPL/0004406/2023	BIJAY KUMAR DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /67 /2023 () //
461	ABLAPL/0004407/2023	BABU SETHI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	NIHALPRASAD /72 /2023 () //
462	ABLAPL/0004408/2023	MANI @ MANORANJAN PATTNAIK VS STATE OF ODISHA	SURENDRA MOHANTY VS	DHANUPALI /127 /2023 () //
463	ABLAPL/0004409/2023	MADHUSUDAN PATI VS STATE OF ODISHA	M. PRATAP@PRATAP KUMAR MOHAPATRA VS	NAYAGARH /146 /2020 () //
464	ABLAPL/0004410/2023	JITU@UDAYA NATH BARAL VS STATE OF ODISHA	PITAMBAR JENA VS	CUTTACK SADAR /194 /2023 () //
465	ABLAPL/0004411/2023	RUNA @ REENA DAS	LINGARAJ SARANGI	LAXMISAGAR P.S. /112 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0004412/2023	STATE OF ODISHA BINAY DIHUDI	RAMESH CHANDRA MAHARANA	// BHARATPUR PS /177 /2023
		VS	VS	()
467	ABLAPL/0004413/2023	STATE OF ODISHA ALEKHANAND NAYAK	BHABANI SHANKAR DASPARIDA	// MAHILA P.S.(BBSR) /58 /2023
		VS	VS	()
468	ABLAPL/0004414/2023	STATE OF ODISHA SARTHAK SEKHAR DALAI	MANASH RANJAN NAYAK	// CUTTACK SADAR /700 /2020
		VS	VS	()
469	ABLAPL/0004415/2023	STATE OF ODISHA MUKESH POI	BHABANI SHANKAR DASPARIDA	// SORO /168 /2023
		VS	VS	()
470	ABLAPL/0004416/2023	STATE OF ODISHA SOUMYA RANJAN SETHI	APURBA DAS	// KENDRAPARA /125 /2023
		VS	VS	()
471	ABLAPL/0004417/2023	STATE OF ODISHA JUGAL CHARAN BHATT	SURYA NARAYAN MISHRA	// GOP /186 /2023
		VS	VS	()
472	ABLAPL/0004418/2023	STATE OF ODISHA SK. KABIR @ SK. SAMIM	DIBYA PRAKASH MISHRA	// DHANUPALI /53 /2023
		VS	VS	()
473	ABLAPL/0004419/2023	STATE OF ODISHA SEBERIAN PARICHHA@SEBRIAN PARICHHA	BIBHU PRASAD CHHUALSINGH	// RAIKIA /36 /2023
		VS	VS	()
474	ABLAPL/0004420/2023	STATE OF ODISHA ISWAR CHANDRA SWAIN	LAXMIDHAR MAHAPATRA	// / /0
		VS	VS	()
475	ABLAPL/0004421/2023	STATE OF ODISHA AMIT KUMAR RAUTA@AMIT RAUTA	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /792 /2022
		VS	VS	()
476	ABLAPL/0004422/2023	STATE OF ODISHA ABHIMANYU PANDE @ PANDUA	ASIT KUMAR JENA	// BRAMHA BARADA /41 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0004423/2023	STATE OF ODISHA AJAY JENA @ AJAY KUMAR JENA VS	AMULYA RATNA PANDA VS	// RUPSA /33 /2023 ()
478	ABLAPL/0004424/2023	STATE OF ODISHA RAJA@RAJESH DEHURY VS	SATYA RANJAN MULIA VS	// SALIPUR /134 /2023 ()
479	ABLAPL/0004425/2023	STATE OF ODISHA PRADIP @ PRADIPTA KUMAR PATRA VS	BABY PRIYADARSHINI VS	// DERABIS /139 /2023 ()
480	ABLAPL/0004426/2023	STATE OF ODISHA BISHNU @ BISHNUPAD DAS VS	MAHES DAS VS	// AUL /365 /2023 ()
481	ABLAPL/0004427/2023	STATE OF ODISHA PALASH KUMAR PATRA VS	RAVI SHANKAR SAMAL VS	// / /0 ()
482	ABLAPL/0004428/2023	STATE OF ODISHA SUBAS SAHU VS	SIDDHARTH GOUTAM DAS VS	// DIGAPAHANDI /161 /2023 ()
483	ABLAPL/0004429/2023	STATE OF ODISHA SANTOSH KUMAR BAIRIGANJAN@PAPUNI VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /243 /2023 ()
484	ABLAPL/0004430/2023	STATE OF ODISHA SANJAYA KUMAR HARICHANDAN VS	HEMANTA KUMAR ROUT VS	// KHANDAGIRI P.S. /165 /2023 ()
485	ABLAPL/0004431/2023	STATE OF ODISHA RASHMI RANJAN CHOUDHURY VS	TRILOCHAN DASH VS	// / /0 ()
486	ABLAPL/0004432/2023	STATE OF ODISHA SANGRAM KESHARI PARIDA VS	SURYA NARAYAN MISHRA VS	// GOP /198 /2023 ()
487	ABLAPL/0004433/2023	STATE OF ODISHA KISHORE CHANDRA APATA VS	SUDEEP KUMAR SARANGI VS	// LAXMISAGAR P.S. /149 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0004434/2023	BADAL@KARTIK NARAYAN BHANJ VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KAPTIPADA /103 /2023 () //
489	ABLAPL/0004435/2023	N.RASMITA REDDY@PARABATI REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /285 /2023 () //
490	ABLAPL/0004436/2023	RATNAKAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BHANDARIPOKHARI /84 /2023 () //
491	ABLAPL/0004437/2023	SIDHANT NAIK VS STATE OF ODISHA	SUJIT KUMAR DAS VS	DHENKANAL SADAR /83 /2022 () //
492	ABLAPL/0004438/2023	RABI PURI @ RABI MISHRA VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	PURI TOWN /134 /2023 () //
493	ABLAPL/0004439/2023	DIPU @ SOMANATH DAS VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	MANCHESWAR P.S. /392 /2022 () //
494	ABLAPL/0004440/2023	NARAHARI SEN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALICHANDRAPUR /144 /2023 () //
495	ABLAPL/0004441/2023	CHANDAN PRADHAN VS STATE OF ODISHA	NILAKANTHA DAS VS	NAYAGARH /67 /2023 () //
496	ABLAPL/0004442/2023	JASBIR SINGH KOHLI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 () //
497	ABLAPL/0004443/2023	DILLIP PANIGRAHI @ PANIGRAHY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GOLANTHARA (BERHAMPUR) /7 /2021 () //
498	ABLAPL/0004444/2023	BUTULU @ BUTUL @ KAMALA LOCHAN ROUT VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /92 /2023 () //
499	ABLAPL/0004445/2023	A.MOHAN KUMAR	SUNIL KUMAR PANDA	KORAPUT SADAR /23 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :02/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :02/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MR.SHOVESH ROY, MISS TRUPTI SHARMA O.L., MAD
2	14/2023 CRLMA/137/2023	SHAKUNTALA JENA-MP	ADV.
3	35/2023 TRPCRL/41/2023	SUJIT KUMAR MOHANTY-MP	RAJIB LOCHAN PATTNAIK
4	40/2023 WPC(OA)/1958/2012	HARI MAHAKUD-MP	
5	43/2023 STREV/11/2016	ANDHRA PRADESH HEAVY MACHINERY-MP	
6	44/2023 STREV/16/2023	M/S MAA ANNAPURNA STORE-MP	KSHIROD KUMAR SAHOO
7	45/2023 STREV/17/2023	M/S. A.V. THOMAS AND CO.-MP	PRANAYA KISHORE HARICHANDAN
8	74/2023 JCRLA/37/2017	PRAMOD KU.BEHERA-MP	
9	75/2023 JCRLA/38/2019	KANDURU SAHU-MP	MR.SWAYAMJIT ROUT (AMICUS CURIAE)
10	98/2023 WPC(OAC)/1923/2017	LAXMIDHAR SAHOO-MP	M/S L.K. MOHANTY
11	140/2023 CMAPL/248/2023	SAKUNTALA MAHARANA-MP	ADV
12	148/2023 RVWPET/162/2023	KISHORI MOHANTY-MP	ADV.
13	149/2023 RVWPET/239/2022	DEVENDRA UMRAO-MP	LALIT KUMAR MAHARANA
14	161/2023 MATA/149/2023	PURNA CHANDRA PADHAN-MP	JAGABANDHU SAHU
15	184/2023 TRP(C)/506/2022	SASHMITA@SASMITA BISWAL-MP	SAMARENDRA BAHADUR
16	186/2023 RPFAM/135/2023	PRABIR KARMAKAR-MP	GOUTAM KUMAR ACHARYA
17	197/2023 CONTC/4381/2022	BIDYUTANANDA BASTIA-MP	
18	198/2023 CONTC/7206/2022	PMR STEELS, SUNDARGARH-MP	DIPTI RANJAN BHOKTA, C.G.C., O.H.C.
19	313/2023 CRLREV/224/2023	K. CHINA RAO-MP	RAJ KISHORE POLAI
20	314/2023 CRLREV/224/2023	K. CHINA RAO-MP	RAJ KISHORE POLAI
21	315/2023 CRLREV/225/2023	K. CHINA RAO-MP	RAJ KISHORE POLAI
22	316/2023 CRLREV/225/2023	K. CHINA RAO-MP	RAJ KISHORE POLAI
23	317/2023 CRLREV/226/2023	M/S.JINDAL INDIA THERMAL POWER LTD-MP	ASIT KUMAR DASH
24	318/2023 CRLREV/27/2022	PARESH KUMAR SWAIN-MP	
25	319/2023 CRLREV/227/2023	TAREQUE AHMED-MP	BANSHIDHAR BAUG
26	320/2023	SATYA PRAKASH PANDA-MP	MANAS KUMAR CHAND

27	CRLREV/231/2023 321/2023	SATYA PRAKASH PANDA-MP	MANAS KUMAR CHAND
28	CRLREV/231/2023 346/2023	STATE OF ORISSA-MP	A.G.A.
29	FAO/103/2008 347/2023	ANADI CHARAN NAYAK-MP	M/S.MANAS KUMAR SWAIN, PRASANNA KUMAR SAH
30	FAO/341/2017 348/2023	GOLEKHA BIHARI NAYAK-MP	GAGAN BIHARI SINGH
31	FAO/173/2023 349/2023	DIVISIONAL MANAGER, M/S. ORIETNAL INSURANCE COMPANY LTD.-MP	
32	FAO/4/2023 470/2023	SRIDHAR PANDA-MP	M/S.GAUTAM MISRA
33	RSA/379/2016 471/2023	S.K.NOOR MAHAMMAD-MP	M/S.N.C.PATI
34	RSA/171/2004 472/2023	S.K.NOOR MAHAMMAD-MP	M/S.N.C.PATI
35	RSA/171/2004 473/2023	SANKAR CHANDRA SANA-MP	MAHESWAR MOHANTY
36	CMP/502/2023 473/2023	S.K.NOOR MAHAMMAD-MP	M/S.N.C.PATI
37	RSA/171/2004 474/2023	AMULYA KUMAR DAS-MP	BIRAJA PRASANNA DAS
38	CMP/504/2023 474/2023	PATITAPABAN KHANDA-MP	SAMVIT MOHANTY
39	RSA/171/2023 475/2023	PRANAKRUSHNA PRADHAN-MP	JYOTIRMAY GUPTA
40	CMP/505/2023 475/2023	SANYASI SETHI-MP	M/S.NIRANJAN LENKA
41	RSA/7/2018 476/2023	SATYEN RANA-MP	BRAHMANANDA TRIPATHY
42	CMP/506/2023 477/2023	SANDHYARANI DEBI-MP	M/S.SAMIR KUMAR MISHRA
43	CMP/1083/2016 478/2023	LINGARAJ MISHRA-MP	AJIT KUMAR TRIPATHY
44	CMP/339/2023 479/2023	ARNAPURNA DEVI @ FAKIRMANI DEVI-MP	BHAWANI SANKAR PANIGRAHI
45	CMP/217/2023 480/2023	BIJAYA KUMAR SATAPATHY @ PUROHIT-MP	SANTOSH KUMAR SAMANTARAYA
46	CMP/507/2023 653/2023	SOURAV PATTANAIK @ PATTANAYAK-MP	AJIT KUMAR SAHOO
47	BLAPL/11206/2022 654/2023	BIRANCHI KUMAR PRADHAN-MP	RABINDRANATH BARIK
48	BLAPL/2540/2023 655/2023	ASHUTOSH DAS @ DASH-MP	SUSANTA KUMAR JETHY
49	BLAPL/4852/2023 656/2023	SUBABAN RANA @ SOBHABANA-MP	(MR.SANDIP PANDA)
50	BLAPL/4512/2021 657/2023	RAHUL YADAV-MP	BHARAT BHUSAN ROURTRAY
51	BLAPL/2109/2023 658/2023	MURTAJA SAHA-MP	JYOTIRMAYA SAHOO
52	BLAPL/1979/2023 659/2023	SUBASH RAJARAM CHAVAN-MP	
53	BLAPL/7357/2021 660/2023	BABLU @ AMIYA PAIKARAY-MP	SUJATA JENA
54	BLAPL/3323/2023 661/2023	BASUDEV PARIDA-MP	SATYA RANJAN MULIA
55	BLAPL/4926/2023 662/2023	TERA@SUSHANT BEHERA-MP	PRAKASH KUMAR BEURA
56	BLAPL/4941/2023 740/2023	SR. DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SR. DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP
57	MACA/177/2023 741/2023	SR. DIVL. MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP	SR. DIVL. MANAGER, M/S. THE NEW INDIA ASSURANCE CO. LTD.-MP
	MACA/178/2023		

58	742/2023 MACA/854/2011	B.M.,O.I.CO.LTD.-MP	M/S.PRAKASH KU.MOHANTY
59	743/2023 MACA/854/2011	B.M.,O.I.CO.LTD.-MP	M/S.PRAKASH KU.MOHANTY
60	744/2023 MACA/854/2011	B.M.,O.I.CO.LTD.-MP	M/S.PRAKASH KU.MOHANTY
61	745/2023 MACA/360/2021	THE MANAGER, (CLAIM), BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P.DUTTA
62	746/2023 MACA/535/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD.-MP	ANIL KUMAR DUTTA
63	747/2023 MACA/420/2023	M/S. ICICI LOMBARD, G.I.CO. LTD.-MP	G.P DUTTA
64	748/2023 MACA/421/2023	NATIONAL INSURANCE CO. LTD.-MP	G.P DUTTA
65	749/2023 MACA/422/2023	M/S. NEW INDIA ASSURANCE LTD.-MP	G.P DUTTA
66	864/2023 ABLAPL/3687/2023	SANATAN PANDA-MP	
67	865/2023 ABLAPL/3234/2023	BASANTI NAYAK-MP	
68	866/2023 ABLAPL/3296/2023	TAPAN NAYAK-MP	
69	867/2023 ABLAPL/13260/2022	SK. BANTY-MP	
70	868/2023 ABLAPL/16234/2022	R. SATYABRAT PATRA @ R. SATYA PATRA-MP	
71	869/2023 ABLAPL/14020/2022	MAYADHAR SETHI-MP	
72	870/2023 ABLAPL/2644/2023	PRABIN KUMAR NAYAK @ PRABIN CHANDRA NAYAK-MP	
73	871/2023 ABLAPL/3455/2023	JITENDRA @ JALENDRA BIDIKA-MP	
74	872/2023 ABLAPL/3586/2023	DEBARAJ SAHOO-MP	
75	873/2023 ABLAPL/15661/2022	SOMANATH PARIDA-MP	
76	874/2023 ABLAPL/15662/2022	BISWAJIT BARAL-MP	
77	1081/2023 CRLA/491/2023	LALMOHAN TIRIA-MP	BIJAYA KUMAR BEHERA (1)
78	1082/2023 CRLA/491/2023	LALMOHAN TIRIA-MP	BIJAYA KUMAR BEHERA (1)
79	1083/2023 CRLA/491/2023	LALMOHAN TIRIA-MP	BIJAYA KUMAR BEHERA (1)
80	1084/2023 CRLA/493/2023	RAJESH SARAKA-MP	MOHENDRA KUMAR MOHAPATRO
81	1085/2023 CRLA/493/2023	RAJESH SARAKA-MP	MOHENDRA KUMAR MOHAPATRO
82	1086/2023 CRLA/494/2023	PABITRA SETHI-MP	JYOTIRMAYA SAHOO
83	1087/2023 CRLA/494/2023	PABITRA SETHI-MP	JYOTIRMAYA SAHOO
84	1088/2023 CRLA/552/2016	MUNA BISOI-MP	M/S.GOPAL KRISHNA NAYAK,J.DASH,M/S.SURAJ MOHANTY
85	1089/2023 CRLA/350/2023	SAGAR KUMAR SETHI-MP	SHANTI PRAKASH MOHANTY
86	1090/2023 CRLA/496/2023	AHIRAJ NAYAK @ RAGHUNATH NAYAK-MP	KABIRAJ PRADHAN
87	1091/2023 CRLA/496/2023	AHIRAJ NAYAK @ RAGHUNATH NAYAK-MP	KABIRAJ PRADHAN
88	1092/2023 CRLA/496/2023	AHIRAJ NAYAK @ RAGHUNATH NAYAK-MP	KABIRAJ PRADHAN
89	1093/2023	BALARAM PRASAD SAHOO-MP	M/S.D.P.DHAL

90	CRLA/192/2017 1094/2023	GODDA PURTY-MP	GYANENDRA CHANDRA SWAIN
91	CRLA/498/2023 1095/2023	GODDA PURTY-MP	GYANENDRA CHANDRA SWAIN
92	CRLA/498/2023 1096/2023	GODDA PURTY-MP	GYANENDRA CHANDRA SWAIN
93	CRLA/498/2023 1534/2023	DR. GUNANIDHI NAIK-MP	S.K.MISHRA
94	CRLMC/2173/2023 1535/2023	DR. GUNANIDHI NAIK-MP	S.K.MISHRA
95	CRLMC/2173/2023 1536/2023	BISWANATH MALLICK-MP	
96	CRLMC/1612/2023 1537/2023	GOLEKHA MALIK-MP	BIJAY KUMAR MOHANTY
97	CRLMC/2175/2023 1538/2023	PRADYUMNA KUMAR TRIPATHY-MP	PRAFULLA KUMAR RATH
98	CRLMC/2177/2023 1539/2023	DHANESWAR NAYAK-MP	PITAMBAR JENA
99	CRLMC/2178/2023 1540/2023	KALIA KANHAR-MP	JUGALA KISHORE PANDA
100	CRLMC/2180/2023 1541/2023	PRATIVA JENA-MP	MANOJ KUMAR PANDA
101	CRLMC/2183/2023 1542/2023	KANHA SENAPATI @ PRASANA SENAPATI-MP	DEBA KUMAR RATH
102	CRLMC/2185/2023 1543/2023	SNEHALATA DASH-MP	MOHENDRA KUMAR MOHAPATRO
103	CRLMC/2186/2023 1544/2023	SIBA @ SIBANANDA PASAYAT-MP	BIKRAM CHANDRA GHADEI
104	CRLMC/2187/2023 2288/2023	M/S.TULASI MODERN RICE MILL,KENDRAPARA-MP	ALOK KUMAR DAS
105	WA/684/2022 2289/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT,A.S.C
106	WA/894/2023 2290/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT,A.S.C
107	WA/894/2023 2291/2023	STATE OF ODISHA-MP	GAJENDRANATH ROUT,A.S.C
108	WA/894/2023 2292/2023	RABINDRA KUMAR JENA-MP	DEBASIS PANIGRAHI
109	WA/162/2023 2293/2023	ORISSA STATE CIVIL SUPPLIES CORPORATION LIMITED-SAMIR KUMAR MISHRA	
110	WA/1238/2022 2294/2023	COMMISSIONER,CUTTACK MUNICIPAL CORPORATION-MDEBASIS NAYAK	
111	WA/895/2023 2295/2023	COMMISSIONER,CUTTACK MUNICIPAL CORPORATION-MDEBASIS NAYAK	
112	WA/895/2023 2296/2023	COMMISSIONER,CUTTACK MUNICIPAL CORPORATION-MDEBASIS NAYAK	
113	WA/895/2023 2297/2023	MANGLU PARABHOI-MP	DIPTI RANJAN SWAIN
114	WA/660/2021 2298/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
115	WA/896/2023 2299/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
116	WA/896/2023 2300/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
117	WA/896/2023 2301/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
118	WA/897/2023 2302/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
119	WA/897/2023 2303/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
120	WA/897/2023 2304/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
	WA/898/2023		

121	2305/2023 WA/898/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
122	2306/2023 WA/899/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
123	2307/2023 WA/899/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
124	2308/2023 WA/899/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
125	2309/2023 WA/901/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
126	2310/2023 WA/901/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
127	2311/2023 WA/901/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
128	2312/2023 WA/902/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
129	2313/2023 WA/902/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
130	2314/2023 WA/902/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
131	2315/2023 WA/903/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
132	2316/2023 WA/903/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
133	2317/2023 WA/903/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
134	2318/2023 WA/904/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
135	2319/2023 WA/904/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
136	2320/2023 WA/904/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
137	6406/2023 WP(C)/13807/2023	PRABEEN KUMAR HOTA-MP	GYANA RANJAN SETHI
138	6407/2023 WP(C)/31194/2020	MAA AMBIKA SC/ST RESIDENTIAL SIKSHA SEVASHRAM	M.S. KARUNAKAR RATH, P.PANDA
139	6408/2023 WP(C)/189/2023	CHITTA RANJAN SAHOO-MP	SWAPNA KUMAR OJHA
140	6409/2023 WP(C)/13811/2023	PURNA CHANDRA BARIK-MP	PRABODHA CHANDRA NAYAK
141	6410/2023 WP(C)/13812/2023	ANAND KUMAR AGRAWAL-MP	PRABODHA CHANDRA NAYAK
142	6411/2023 WP(C)/13814/2023	ANANDA CHANDRA ROUT-MP	ARJUN CHARAN BEHERA
143	6412/2023 WP(C)/13816/2023	SURENDRA PADHIARY-MP	MANOJ KUMAR MOHANTY
144	6413/2023 WP(C)/12669/2023	DUKHIRAM HANSDA-MP	SURYAKANTA DWIBEDI
145	6414/2023 WP(C)/13817/2023	GOUTAM MAHAPATRA-MP	ARJUNA CHARAN BEHERA
146	6415/2023 WP(C)/13818/2023	THE M.C OF SRI SRI NRUSINGHANATH AYURVED COLLEGE	OPENED RESEARCH INSTITUTE, BARGARH-MP
147	6416/2023 WP(C)/13823/2023	NABAGHAN ROUT-MP	ARJUN CHARAN BEHERA
148	6417/2023 WP(C)/13827/2023	RAJANIKANTA DESINAYAK-MP	NIHAL RATH
149	6418/2023 WP(C)/13828/2023	ANIL KUMAR PANDA-MP	ARJUN CHARAN BEHERA
150	6419/2023 WP(C)/13832/2023	KIRAN KUMAR PATNAIK-MP	NIHAL RATH
151	6420/2023 WP(C)/13834/2023	PRADEEP NAYAK-MP	GYANA RANJAN PATTNAIK
152	6421/2023	SUPRAVA PANDA-MP	UMAKANT SAHOO

153	WP(C)/13836/2023 6422/2023	SURESH CHANDRA NAYAK-MP	MAHENDRA KUMAR PRADHAN
154	WP(C)/13844/2023 6423/2023	AKASH KUMAR GOCHHAYAT-MP	PRANAYANEE DASMOHAPATRA
155	WP(C)/13839/2023 6424/2023	SHESHADEBA SAHU-MP	PRAKASH KUMAR MISHRA
156	WP(C)/2722/2023 6425/2023	NILA VIDHU KUMAR-MP	AGASTI KANUNGO
157	WP(C)/13845/2023 6426/2023	SHESHADEBA SAHU-MP	PRAKASH KUMAR MISHRA
158	WP(C)/2722/2023 6427/2023	JATESWAR DEV HIGHER SECONDARY SCHOOL OF EDN AND MOCATHORAY PURI-MP	
159	WP(C)/7859/2023 6428/2023	LOKARANJAN MISHRA-MP	BAIDHAR SAHOO
160	WP(C)/13851/2023 6429/2023	GOPINATH SOY-MP	BISWABIHARI MOHANTY
161	WP(C)/13855/2023 6430/2023	DUSMANTA MAHAKUDA-MP	BISWABIHARI MOHANTY
162	WP(C)/13860/2023 6431/2023	KANAK SINGH-MP	SIDHARTH PRASAD DAS
163	WP(C)/13863/2023 6432/2023	PARIKSHIT BARIK-MP	KANANBALA ROY CHOUDHURY
164	WP(C)/13864/2023 6433/2023	SUBASH CHANDRA PATTANAIAK-MP	PRASANTA KUMAR SATAPATHY
165	WP(C)/13865/2023 6434/2023	AJIT SAHU-MP	SOUMYA RANJAN MOHANTY
166	WP(C)/13870/2023 6435/2023	PRATIMA PRADHAN-MP	MAHENDRA KUMAR PRADHAN
167	WP(C)/13872/2023 6436/2023	DR.HRUSIKESH LENKA-MP	BISWABIHARI MOHANTY
168	WP(C)/13877/2023 6437/2023	SUDHANSHU MOHAPATRA-MP	AMIT PRASAD BOSE
169	WP(C)/13882/2023 6438/2023	KRUSHNA CHANDRA SETHI-MP	SANGRAMJIT PANDA
170	WP(C)/13884/2023 6439/2023	AO, PUNJAB NATIONAL BANK, BALASORE-MP	GOPINATH MISHRA
171	WP(C)/29988/2022 6440/2023	NIRAKAR MAHAKUR-MP	KABIR KUMAR JENA
172	WP(C)/13885/2023 6441/2023	SUMITRA @ SUMAN JAIN-MP	AMIT PRASAD BOSE
173	WP(C)/13886/2023 6442/2023	KAILASH BEHERA-MP	SUKANTA KUMAR DALAI
174	WP(C)/13889/2023 6443/2023	NARMADA PRADHAN-MP	MR.KALI PRASANNA MISHRA,M/S.SUSANTA KUMAR
175	WP(C)/3751/2023 6444/2023	NIGAMANANDA MOHANTY-MP	LAXMIKANTA MOHANTY
176	WP(C)/13890/2023 6445/2023	M/S. TUSHAR KANTA NAYAK-MP	KSHIROD KUMAR SAHOO
177	WP(C)/8475/2023 6446/2023	JAYARAM SWAIN-MP	JNANA RANJAN KAR
178	WP(C)/13893/2023 6447/2023	M/S. TUSHAR KANTA NAYAK-MP	KSHIROD KUMAR SAHOO
179	WP(C)/8477/2023 6448/2023	PRADEEP KUMAR BEHERA-MP	JANAKI KANTA MAHAPATRA
180	WP(C)/13894/2023 6449/2023	JOGENDRA KUMAR SAHOO-MP	SUKANTA KUMAR DALAI
181	WP(C)/13895/2023 6450/2023	HEMANTA KUMAR SAHOO-MP	JNANA RANJAN KAR
182	WP(C)/13897/2023 6451/2023	MOHITA KUMARI SINGH-MP	SARATHI JYOTI MOHANTY
183	WP(C)/13896/2023 6452/2023	MAYADHAR SETHI-MP	SATYA NARAYAN MISHRA 4
	WP(C)/14525/2022		

184	6453/2023 WP(C)/13899/2023	MANOJ KUMAR SAHU-MP	SUKANTA KUMAR DALAI
185	6454/2023 WP(C)/771/2023	SUKANTA KUMAR DASH-MP	PRASANNA KUMAR SAHOO
186	6455/2023 WP(C)/13907/2023	M.D. ODISHA STATE CO OPERATIVE BANK LTD., BBSR-MP	ARALI PRASAD NANDA
187	6456/2023 WP(C)/13906/2023	JAMUNA BEHERA-MP	SUKANTA KUMAR DALAI
188	6457/2023 WP(C)/10811/2023	RAGHUNATH ROUT-MP	
189	6458/2023 WP(C)/13919/2023	DILIP KUMAR NAYAK-MP	M. BALAKRISHNA RAO
190	6459/2023 WP(C)/13924/2023	TARANG MALI PANI-MP	NIROD KUMAR SAHU
191	6460/2023 WP(C)/13924/2023	TARANG MALI PANI-MP	NIROD KUMAR SAHU
192	6461/2023 WP(C)/13933/2023	AJAYA KUMAR PALEI-MP	SUSANTA KUMAR TRIPATHY
193	6462/2023 WP(C)/13936/2023	JOGESWAR BEHERA-MP	BHARAT BHUSAN ROUSTRAY
194	6463/2023 WP(C)/13938/2023	SANTOSH KUMAR NAYAK-MP	BIBHUTI KESHARI BISWAL
195	6464/2023 WP(C)/13940/2023	BHAKTA BANDHU BEHERA-MP	BHARAT BHUSAN ROUSTRAY
196	6465/2023 WP(C)/13941/2023	RABI NARAYAN SAHOO-MP	LAXMINARAYAN PATEL
197	6466/2023 WP(C)/19426/2021	AMULYA KUMAR GARANAYAK-MP	AMIT PRASAD BOSE
198	6467/2023 WP(C)/13943/2023	RABI NARAYAN SAHOO-MP	LAXMINARAYAN PATEL
199	6468/2023 WP(C)/13944/2023	JAJNESH KUMAR SAHU-MP	UMESH CHANDRA BEHURA
200	6469/2023 WP(C)/13944/2023	JAJNESH KUMAR SAHU-MP	UMESH CHANDRA BEHURA
201	6470/2023 WP(C)/11286/2023	DIPTIKANTA OJHA-MP	DURGESH NARAYAN RATH
202	6471/2023 WP(C)/26914/2022	JAGYASENI MEHER @ JAGYASENI DEI-MP	RAMA CHANDRA RATH
203	6472/2023 WP(C)/13957/2023	HALDHAR MAHANTA-MP	AMITAV DAS
204	6473/2023 WP(C)/20539/2019	PRANAB KUMAR SAMAL-MP	M/S.MANOJA KUMAR KHUNTIA
205	6474/2023 WP(C)/34276/2022	DEBENDRA NATH SATPATHY-MP	
206	6475/2023 WP(C)/34213/2022	MEGHANADA SAHOO-MP	
207	6476/2023 WP(C)/13964/2023	THE MANAGEMENT OF M/S PRASAD INDUSTRIES, BBSR-MP	SUMYA MISHRA
208	6477/2023 WP(C)/13964/2023	THE MANAGEMENT OF M/S PRASAD INDUSTRIES, BBSR-MP	SUMYA MISHRA
209	6478/2023 WP(C)/34269/2022	TRILOCHAN BARAL-MP	
210	6479/2023 WP(C)/34243/2022	UDAYANATH BARAL-MP	
211	6480/2023 WP(C)/34267/2022	BISWANATH SAHOO-MP	
212	6481/2023 WP(C)/34273/2022	SANTOSH KUMAR PARIDA-MP	
213	6482/2023 WP(C)/4101/2016	DIBAKAR PANDA-MP	MANMAYA KUMAR DASH
214	6483/2023 WP(C)/17600/2010	DR.SUNIT KU.SAHOO-MP	M/S.UPENDRA KU.SAMAL
215	6484/2023	SUKANTI SAHU-MP	SARAT CHANDRA MEKAP

216	WP(C)/13968/2023 6485/2023	NARAYAN PANDA-MP	SAGARIKA SAHOO
217	WP(C)/13969/2023 6486/2023	BASUDEB BEHERA-MP	SARAT CHANDRA MEKAP
218	WP(C)/13971/2023 6487/2023	SHYAM SUNDSAR PRADHAN-MP	PRASANNA KUMAR NAYAK (1)
219	WP(C)/13970/2023 6488/2023	PADMA CHARAN MALIK-MP	SARAT CHANDRA MEKAP
220	WP(C)/13973/2023 6489/2023	SATYAPRAKASH DASH-MP	BIJAYA KUMAR PATTANAIK
221	WP(C)/13974/2023 6490/2023	KALANDI SAHU-MP	SARAT CHANDRA MEKAP
222	WP(C)/13975/2023 6491/2023	GHANASHYAM BEHERA-MP	SARAT CHANDRA MEKAP
223	WP(C)/13976/2023 6492/2023	PRABHAS CHANDRA DAS-MP	SARAT CHANDRA MEKAP
224	WP(C)/13977/2023 6493/2023	PABITRA MOHAN HATI-MP	SARAT CHANDRA MEKAP
225	WP(C)/13978/2023 6494/2023	CHHABINDRA MOHAPATRA-MP	SARAT CHANDRA MEKAP
226	WP(C)/13979/2023 6495/2023	ROHIT KUMAR BISWAL-MP	MANOJ KUMAR PATI
227	WP(C)/13995/2023 6496/2023	DR.BIJAY KUMAR PATTNAIK-MP	
228	WP(C)/17742/2019 6497/2023	TESKO HOTELS AND MALLS INFRAPROJECTS PVT. LTD.-	MLLIP KUMAR PRADHAN
229	WP(C)/13999/2023 6498/2023	ROHITA KUMAR BEURA-MP	AJIT CHANDRA MOHAPATRA
230	WP(C)/14003/2023 6499/2023	ABHIMANYU KHANDAYATRAY-MP	SANGRAM KUMAR SINGH
231	WP(C)/14008/2023 6500/2023	HALDHAR MAHANTA-MP	AMITAV DAS
232	WP(C)/13957/2023 6501/2023	AMULYA KUMAR GARANAYAK-MP	AMIT PRASAD BOSE
233	WP(C)/19426/2021 6502/2023	PINTU PRADHAN-MP	KANANBALA ROY CHOUDHURY
234	WP(C)/14031/2023 6503/2023	MANOJ KUMAR NAYAK-MP	GYANENDRA CHANDRA SWAIN
235	WP(C)/2441/2023 6504/2023	CHHABIRANI PRAMANIK-MP	GYANENDRA CHANDRA SWAIN
236	WP(C)/13984/2022 6505/2023	SWARNALATA PATTNAIK-MP	PRAFULLA KUMAR RATH
237	WP(C)/14045/2023 6506/2023	SASMITA MISHRA-MP	GYANENDRA CHANDRA SWAIN
238	WP(C)/13614/2022 6507/2023	SANATANA PATTNAIK-MP	NIRANJAN SINGH (1)
239	WP(C)/14047/2023 6508/2023	DEBAJANI NAYAK-MP	BISWA PRAKASH DHAL
240	WP(C)/14052/2023 6509/2023	ARSS INFRASTRUCTURE PROJECTS LTD., BBSR-MP	SAHARANSU SOURAV
241	WP(C)/14054/2023 6510/2023	M/S. SAI ENGINEERING-MP	UMESH CHANDRA BEHURA
242	WP(C)/14053/2023 6511/2023	M/S. SAI ENGINEERING-MP	UMESH CHANDRA BEHURA
243	WP(C)/14055/2023 6512/2023	M/S. SAI ENGINEERING-MP	UMESH CHANDRA BEHURA
	WP(C)/14056/2023		